

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. IA 1948(MB)2024
IN
C.P. (IB)/760(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: State Bank Of India
Vs
Aaj Ka Anand Papers Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Arjun Amin, Ld. Counsel for the Applicant/ Liquidator present through virtual mode.
IA-1948/2024
2. This is an Application filed u/s 60(5) by the Application to place on record the Progress Report for the period 01.10.2023 to 31.12.2023. The same taken on record to that effect.
3. In view of above, the present Application is **allowed** and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)